

Notice Calling for suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Cotton Seed Oil.

1. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.2, in sub-regulation 2.2.1,-

(a) in clause 2, for the words and figures, “Iodine value 98 to 112”, the words and figures “Iodine value 98 to 123” shall be substituted;

(b) in clause 24, after item 4(ii), the following item shall be inserted, namely :-

“(iii) Blended with physically refined rice bran oil	Not more than 4.0 percent by weight; provided that oryzanol content be minimum of 0.20% (by weight) with rice bran oil at 20% level and with an increment of 0.05% with every 5% rise in rice bran oil content in the blend.”
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